

Statement-II

Action Taken report with respect to Industries and other Organization located in the catchment area of V- Vailey & Byramangala Tank

Total No of Industries/Organizations inspected during the drive	3304
Total No of Industries/Organizations Closed	18
Total No of industries/Organizations comes under White Category	328
Total No of Industries/Organizations operating with valid consent	1478
Total No of Industries newly identified during the drive	1396
Total No of Industries operating without renewal of consent	84
No of Closure order issued	241
No of Closure order revoked after due compliance	44

Yamuna water of Rajasthan from Tajewala

†*305. DR. KIRODI LAL MEENA : Will the Minister of JAL SHAKTI be pleased to state:

(a) the reason for not providing water from Tajewala head to the Rajasthan despite allocation of the share of Yamuna water to the State by Upper Yamuna River Board; and

(b) whether the Central Government proposes to direct the State of Haryana to provide Yamuna water to Chum and Jhunjhunu districts of Rajasthan from Tajewala?

THE MINISTER OF JAL SHAKTI (SHRI GAJENDRA SINGH SHEKHAWAT) : (a) Rajasthan has its share of Yamuna water from Tajewala and Okhla distribution points. Rajasthan is not getting its allocated share of Yamuna water from Tajewala Barrage in the absence of any agreement between the States of Rajasthan and Haryana towards conveyance system to transport Rajasthan's share enroute Haryana territory.

(b) Rajasthan had submitted a Feasibility Report to Central Water Commission (CWC) on "Transfer of Rajasthan's share in Yamuna water from Tajewala Head Haryana to Rajasthan and its utilization in Jhunjhunu and Churu Districts of Rajasthan" in

†Original notice of the question was received in Hindi.

October 2017 at an estimated cost of ₹ 20249 crore. The report had been examined in CWC and 'in-principle consent' for preparation of Detailed Project Report (DPR) of the project had been conveyed to the State Government in February, 2018 after recommendation of the Screening Committee of CWC, subject to certain conditions.

In the 7th meeting of Upper Yamuna Review Committee chaired by Hon'ble Minister (WR, RD & GR) held on 15.02.2018, the State of Rajasthan had been advised to prepare the DPR for transfer of Rajasthan's share in Yamuna Water at Tajewala Headworks to Churu and Jhunjhunu Districts of Rajasthan. It was also discussed to consider forwarding Rajasthan's request for external financial assistance to Department of Economic Affairs to enable Rajasthan obtain loan for the purpose.

Rajasthan has submitted the DPR titled "Transfer of Rajasthan's share of Yamuna Water at Tajewala Headworks to Churu and Jhunjhunu Districts of Rajasthan by underground conveyance system" at an estimated cost of ₹ 23965.85 crore to CWC online in February, 2019. A meeting was held in May, 2019 in CWC under the chairmanship of Member (WP&P), CWC with a view to expedite the appraisal of the project proposal wherein project authorities made a detailed presentation on the DPR. The State Government was suggested to redesign the system for actual water availability vis-a-vis total allocation for Rajasthan and to explore the option of utilizing pre-stressed pipes instead of MS pipes so as to reduce the project cost.

Foreign investment in defence sector

*306. SHRI RAJMANI PATEL : Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the technical and management efficiency of Indian companies involved in production of military items can be enhanced by foreign assistance;

(b) if so, whether it is also a fact that in the absence of necessary incentives, foreign companies are withdrawing their support; and

(c) whether Government is considering to encourage the foreign investment in defence sector, if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI RAJNATH SINGH) : (a) to (c) The technologies needed in defence sector have to be dynamic and in line with the requirement of the customer. The companies operating in the sector need to continuously